

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H.H.P.J. SHRI M. W. CHANDWANI (C.R. NO. 19)  
 CIVIL CAUSE LIST DATE : 17.06.2020  
 SECOND SHIFT (2.00 P.M. to 5.00 P.M.)

1	Suit 1213/16 @ NM 538/20, 2241/16	NM Hearing	M/s Shree Siddhivinayak Construction Vs 1.Mahalaxmi Municipal Employees CHS Ltd. 2. Karmaveer Dadasaheb Gaikwad CHS Ltd.	Ashok M. Saraogi
2	Suit No. 1058/18 @ NM 2622/18	NM Hearing	Mr. Lakhwinder Singh Dhangi Vs 1. Mr. Rajinder Singh Dhangi 2. Mrs. Rajbir Kaur 3.Mrs.Mandeep Kaur	Hemant P. Ghadigaonkar
3	Suit 2340/19 @ NM 3323/19	NM Hearing	Hitech Solutions Vs Naigaon Education Society	Mr. K.G. Rikame

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H.H.P.J. SHRI M. W. CHANDWANI (C.R. NO. 19)  
 CRIMINAL CAUSE LIST DATE : 17.06.2020  
 SECOND SHIFT (2.00 P.M. to 5.00 P.M.)

1	SC 179/14	Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Adv. Mr. Manohar Shetty
2	Cri. BA 1436/20 in SC 178/17	Reply/Hearing	The State of Maharashtra (Wadala T.T. Police Station) - Respondent Vs Mohd. Sadiq Wasim Ahmad Shaikh – Applicant	Nitin H. Sejpal